

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 123 OF 2018

Dated: 04th April, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO

....

Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

....

Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam
Ms. S. Amali

Counsel for the Respondent : Mr. S. Venkatesh
Mr. Somesh Srivastava
Mr. Vikas Maini for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **10.04.2019.**

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson